

Sl. No.	Name of States	2013-14	2014-15	2015-16
17.	Karnataka	868.76	605.38	153.41
18.	Kerala	155.58	115.59	39.21
19.	Lakshadweep	0.00	0.00	0.00
20.	Madhya Pradesh	404.81	397.18	135.44
21.	Maharashtra	788.48	780.06	231.67
22.	Manipur	58.75	90.35	16.67
23.	Meghalaya	92.18	44.61	21.66
24.	Mizoram	38.41	42.43	11.59
25.	Nagaland	56.66	103.19	14.29
26.	Odisha	227.35	205.69	71.76
27.	Puducherry	1.59	1.62	0.00
28.	Punjab	96.89	93.88	27.33
29.	Rajasthan	1231.05	1194.46	252.60
30.	Sikkim	16.88	30.38	4.81
31.	Tamil Nadu	273.63	367.36	86.97
32.	Telangana	-	200.65	62.02
33.	Tripura	59.29	62.06	16.38
34.	Uttar Pradesh	923.18	962.43	242.60
35.	Uttarakhand	145.58	135.01	48.95
36.	West Bengal	490.63	436.53	104.31
TOTAL		9348.40	8869.64	2415.06

Habitations covered under piped water supply in Odisha

1456. SHRI A.V. SWAMY: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that 905 habitations out of 2 in Nuapada district of Odisha are affected by fluoride; and

(b) the number of habitations covered under piped water supply and those left over to be covered under the World Bank Regional PWS scheme in the State?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) It is a fact that, 905 rural habitations out of 2,355 habitations in Nuapada district of Odisha are affected with excess fluoride in one or more drinking water sources.

(b) As reported by the Odisha State Government, out of 905 fluoride affected habitations, 350 habitations have already been covered through 95 piped water supply

schemes. During the current year 2015-16, the State has already targeted 65 habitations for coverage with safe drinking water through ongoing piped water supply schemes. The State Government of Odisha has *inter-alia* decided to take funding from National Bank for Agriculture and Rural Development (NABARD) for commissioning a mega piped water supply scheme to cover entire Nuapada district, as a part of long term sustainable solution.

Open defecation

1457. SHRI K. K. RAGESH : Will the Minister of DRINKING WATER AND SANITATION be pleased to state :

(a) the details of steps taken to achieve the Twelfth Five Year Plan targets that 50 per cent of the Gram Panchayats in India attain Nirmal Gram status and that the Panchayats attain full sanitation coverage and complete elimination of the practice of open defecation, by the year 2017; and

(b) the details of progress achieved so far, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Under this programme, the provision of incentive for the construction of Individual Household Latrine (IHHL) has been raised from ₹ 10000 to ₹ 12000 for all Below Poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs/STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households). Further, partial funding of incentive from MGNREGS has been stopped, since that was leading to in-efficiency in implementation. In the new programme, emphasis is laid on behaviour change and community participation. Partnerships with various Stakeholders working on rural sanitation including multilateral organisations, Civil Society Organisations, Self Help Groups (SHGs), Institutions etc. is also being promoted.

(b) State/UT-wise % rural households with toilets as on 29.7.2015 is given in the Statement.